

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 620 / 2022**

IN THE MATTER OF:

KAUSHAL KISHORE VISHWAKARMA

...APPLICANT

VERSUS

STATE OF PUNJAB AND OTHERS

...RESPONDENTS

INDEX**NDOH : 17.01.2025**

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Through

Juvas Rawal

(SUNIL TYAGI) (YESHI RINCHHEN)

(JUVAS RAWAL)

Counsels for the Respondent No.7

ZEUS LAW ASSOCIATES

2, Palam Marg, Vasant Vihar,

New Delhi - 110 057

Tel.: 011- 41733090; 8810213725

Email Id: zeus@zeus.firm.in

Place: New Delhi

Date: 15.01.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 620 / 2022

IN THE MATTER OF:

KAUSHAL KISHORE VISHWAKARMA

...APPLICANT

VERSUS

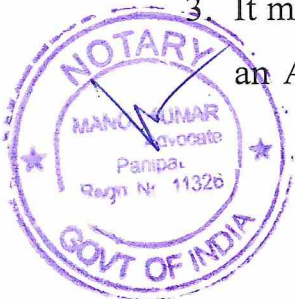
STATE OF PUNJAB AND OTHERS

...RESPONDENTS

AFFIDAVIT

I, Sudhir Kumar Jha , S/o Sh Kalikant Jha, aged about 60 years, R/o Avanti Bungalow, NFL Panipat, do hereby solemnly affirm and state as under :

1. I am the Executive Director of National Fertilizers Limited, Panipat - i.e., Respondent No.7 in the present proceedings. I am fully conversant with the facts of the case and thus competent and authorised to swear this Affidavit.
2. This Hon'ble Tribunal vide Order, dated 15.10.2024, in the captioned Application, was pleased to direct Respondent No.7 to file an Action Plan for disposal of carbon slurry by exploring methodologies for expeditious disposal of the same. The present Affidavit is being filed in compliance of the same.
3. It may be noted that a Reply, dated 22.11.2023; an Action Plan by way of an Affidavit, dated 05.02.2024; an additional Action Plan by way of an



11 5 JAN 2025

सुधीर कुमार झा
SUDHIR KUMAR JHA
कार्यकारी निदेशक
Executive Director
नेशनल फर्टिलाइजर्स लि०, पानीपत
National Fertilizers Ltd., PANIPAT

Affidavit, dated 07.03.2024; and Compliance Report, dated 04.10.2024, have also been filed on behalf of the Respondent No.7 in the present proceedings before this Hon'ble Tribunal. The contents thereof are not being repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit

CURRENT STATUS

4. As on 14.01.2025, there is an estimated quantity of 119341.1 MT of carbon slurry lying in the ponds of the Respondent No.7. Since the re-lifting of the carbon slurry commenced on 20.02.2024, quantity of 3258.90 MT of carbon slurry has already been lifted by the Respondent No.5.

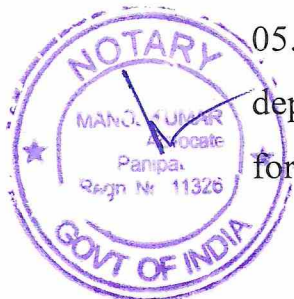
COMPLIANCES / EFFORTS PUT IN BY RESPONDENT NO.7

I. RESPONDENT NO.5 (M/S SHUBHAM SALES & CO.)

5. In order to dispose of the carbon slurry lying in the ponds, the Respondent No.7, in a timely and prompt manner wrote email, dated 25.10.2024, to Respondent No.5, highlighting the irregularities on its part to deploy the requisite numbers of trucks to lift the carbon slurry from the Respondent No.7's unit.

Copy of the email, dated 25.10.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 1**.

6. Despite the repeated reminders by the Respondent No.7 on emails, letters and phone calls, the Respondent No.5 has failed to deploy any truck after 18.10.2024. Thereafter, Respondent No.7 wrote another email, dated 05.11.2024 to Respondent No.5, underlining the issue that the non - deployment on a regular basis or deployment of 1-2 trucks is not sufficient for speedier lifting of carbon slurry.



15 JAN 2025

सुधीर कुमार झा
SUDHIR KUMAR JHA
कार्यकारी निदेशक
Executive Director
नेशनल फर्टिलाइजर्स लि०, पानीपत

Copy of email, dated 05.11.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 2.**

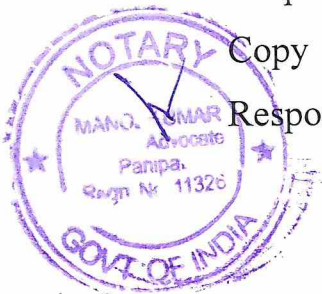
7. It is pertinent to mention that Respondent No.7 is extending all the support to Respondent No.5 in order to expedite the procedure of lifting the carbon slurry from their unit. However, receiving no response from the Respondent No.5 to the above emails, Respondent No.7 wrote a letter, dated 06.11.2024, reiterating that in order to speed up the lifting of carbon slurry the Respondent No.5 will have to deploy a sufficient number of trucks on a regular basis. Despite the assurance by Respondent No.5 to lift the entire material within the scheduled time, no significant improvement has taken place.

Copy of letter, dated 06.11.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 3.**

8. Having no option left and in order to ensure speedy lifting of carbon slurry, the Respondent No.7 wrote multiple reminders to Respondent No.5: (i) letter dated 30.11.2024; (ii) email dated 14.12.2024; (iii) letter dated 30.12.2024; and (iv) letter dated 07.01.2025; yet again to increase the number of trucks on a regular basis to facilitate the lifting of carbon slurry. These discrepancies were communicated to Respondent No.5 on a regular basis. However, Respondent No.5 has failed to deploy any truck after 26.11.2024.

Copy of letter, dated 30.11.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 4.**

Copy of email, dated 14.12.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 5.**



सुधीर कुमार झा
SUDHIR KUMAR JHA
कार्यकारी निदेशक
Executive Director
नेशनल फर्टिलाइजर्स लि०, पानीपत
National Fertilizers Ltd. PANIPAT

Copy of letter, dated 30.12.2024, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 6.**

Copy of letter, dated 07.01.2025, sent by the Respondent No.7 to Respondent No.5, is attached herewith and marked as **DOCUMENT – 7.**

II. RESPONDENT NO.6 (HSPCB)

9. The Respondent No.7 simultaneously also wrote a letter, dated 08.11.2024, requesting Respondent No.6 – HSPCB, to provide requisite information and extend requisite assistance to them for exploring the possibility of giving additional work orders to some more authorized contractors for lifting of carbon slurry from their ponds within a period of 180 days in a time bound manner. However, till date no response has been received from them.

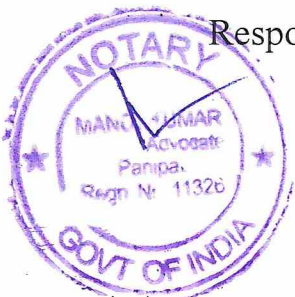
Copy of letter, dated 08.11.2024, sent by the Respondent No.7 to the Respondent No.6, is attached herewith and marked as **DOCUMENT – 8.**

III. RESPONDENT NO.11 (MSTCL)

10. Thereafter, the Respondent No.7 vide email, dated 11.01.2025 requested Respondent No.11 to provide a list of all the registered buyers / parties dealing in lifting of carbon slurry. Vide reply, dated 13.01.2025, the Respondent No.11, clarified that there is no registered bidder having valid license for purchase of hazardous waste - 'carbon slurry' registered with them as on date.

Copy of email, dated 11.01.2025, sent by the Respondent No.7 to the Respondent No.11, is attached herewith and marked as **DOCUMENT – 9.**

Copy of reply, dated 13.01.2025, sent by the Respondent No.11 to the Respondent No.7, is attached herewith and marked as **DOCUMENT – 10.**



सुधीर कुमार झा
SUDHIR KUMAR JHA
कार्यकारी निदेशक
Executive Director
नेशनल फर्टिलाइजर्स लि0, पानीपत
National Fertilizers Ltd., PANIPAT

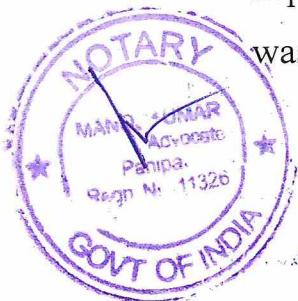
IV. CEMENT INDUSTRIES

11. As per the notification from Ministry of Environment and Forests (MoEF), disposal of carbon slurry is to be as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and as per the Central Pollution Control Board Guidelines, 2017 (for pre-processing and co-processing of Hazardous and other wastes in cement plant). Under these guidelines, there are a few cement industries that can use carbon slurry in kilns (for processing). Keeping this in mind, the Respondent No.7 vide email, dated 14.01.2025, approached (i) M/s Shree Cement; and (ii) M/s Ultra Tech, requesting them to confirm whether carbon can be utilised in their industry or not.

Copy of email, dated 14.01.2025, sent by the Respondent No.7 to M/s Shree Cement and M/s Ultra Tech, is attached herewith and marked as **DOCUMENT – 11 (Colly)**.

12. It is submitted that there a lot of intricacies involved in the lifting and disposal of the carbon slurry under the said Rules which must be complied with. As stated above in the correspondences, carbon slurry can only be lifted by contractors authorised by the State or Central Pollution Control Board. Furthermore, carbon slurry cannot be sold directly to its end users in the open market and must be lifted with utmost care and precaution.

13. Thus, as can be seen, the Respondent No.7 has left no stone unturned to ensure safe storage and management of carbon slurry and its efficient disposal. Carbon slurry, last generated by the Respondent No.7 in 2012, is kept in isolated ponds specifically designated for the storage of hazardous waste.



सुधीर कुमार झा
 SUधीR KUMAR JHA
 कार्यकारी निदेशक
 Executive Director
 नेशनल फर्टिलाइजर्स लि०, पानीपत
 National Fertilizers Ltd., PANIPAT

14. Furthermore, in compliance with the Order dated, 15.10.2025 of this Hon'ble Tribunal, the Respondent No.7 as mentioned above has taken considerate measures under its belt to ensure a speedy disposal of carbon slurry. It is further reiterated that the Respondent No.7 shall take all steps necessary to support Respondent No.5 or any other licensed contractor in its endeavour and expedite the disposal of carbon slurry lying in its ponds.
15. I state that contents of this Affidavit, except the legal averments, are true and correct to the best of my knowledge and belief. The legal averments contained herein are true and correct on the basis of the legal advice received by me and believed by me to be true and correct.
16. I state that no part of this Affidavit is false and no material facts have been concealed therefrom.

1428

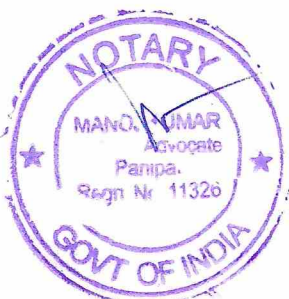
certified, that the above was dictated to
 each affirmation before me on this 15
 day of 01/2025 at Panipat in the District
 of Panipat, by Mr. Sudhir Kumar Jha
 who personally appeared before me
 as Sudhir Kumar Jha who is personally
 known to me and certified that the affi-
 davit has been read and explained to the
 declarant who retained personal knowledge
 and the above is the true and correct copy

Sudhir Kumar Jha
DEPONENT
 सुधीर कुमार झा
SUDHIR KUMAR JHA
 कार्यकारी निदेशक
 Executive Director
 नेशनल फर्टिलाइजर्स लि०, पानीपत
 National Fertilizers Ltd., PANIPAT

VERIFICATION:

I, Sudhir Kumar Jha, the above named Deponent, do hereby verify that the contents of this Affidavit are true and correct and no material facts have been concealed therefrom.

Verified at Panipat on this 15th day of January , 2025



ATTESTED
Sudhir Kumar Jha
 Notary, Panipat
 15 JAN 2025

Sudhir Kumar Jha
DEPONENT
 सुधीर कुमार झा
SUDHIR KUMAR JHA
 कार्यकारी निदेशक
 Executive Director
 नेशनल फर्टिलाइजर्स लि०, पानीपत
 National Fertilizers Ltd., PANIPAT

From: VINOD KUMAR MEENA[mailto:vkmeena@nfl.co.in]

Sent: 25 October 2024 12:02

776
DOCUMENT-1

7

To: 'Shubham Sales Co. Rohtak'

Cc: 'Gulshan Material'; SK Sheoran; Mahesh Patil; seemachawla@nfl.co.in; vkgupta@nfl.co.in; skjha@nfl.co.in

Subject: FW: Lifting of Carbon Slurry from Carbon Ponds at NFL, Panipat unit.

M/s Shubham Sales Co,
Rohtak

Dear sir,

In reference to lifting of carbon slurry from carbon ponds at NFL Panipat, please note that no vehicles were deployed by you during the period 27.07.2024 to 16.09.2024 even after our repeated reminders, follow up. Thereafter, you have intermittently deployed only six (06) trucks during the month of Sept, 2024 and lifted only 55.71 MT of Carbon slurry from the ponds in the month of Sept, 2024 and in the month of Oct, 2024 you have deployed only nine trucks (09) so far and lifted only 97.75 MT of carbon slurry so far during the month of Oct, 2024. No vehicles have been deployed by you for lifting of carbon slurry after 18.10.2024. In this connection, please note that deployment of only one or two vehicles or non-deployment of vehicles on regular basis is not sufficient for speedier lifting of carbon slurry. **Hence, it is requested to increase the number of vehicles deployed and lift the carbon slurry on regular basis.**

Regards

विनोद कुमार मीणा,

प्रबंधक (सामग्री)-स्टोर्स,

नेशनल फर्टिलाइज़र्स लिमिटेड, पानीपत

ईमेल: vkmeena@nfl.co.in

DOCUMENT-2

From: VINOD KUMAR MEENA [<mailto:vkmeena@nfl.co.in>]
Sent: 05 November 2024 11:09
To: 'Shubham Sales Co. Rohtak'
Cc: 'Gulshan Material'; SK Sheoran; Mahesh Patil; seemachawla@nfl.co.in; vkgupta@nfl.co.in; skjha@nfl.co.in
Subject: RE: Lifting of Carbon Slurry from Carbon Ponds at NFL, Panipat unit.

Dear sir,

Despite our repeated reminders through emails, phone calls; no vehicle has been deployed by you at NFL Panipat after 18.10.2024 for lifting of carbon slurry. It has been informed a number of times that deployment of only one or two vehicles or non-deployment of vehicles on regular basis is not sufficient for speedier lifting of carbon slurry. **Hence, it is again requested to depute the vehicles on regular basis for lifting of carbon slurry from ponds at NFL Panipat.**

Regards

विनोद कुमार मीणा,
प्रबंधक (सामग्री)-स्टोर्स,
नेशनल फर्टिलाइज़र्स लिमिटेड, पानीपत
ईमेल: vkmeena@nfl.co.in



नेशनल फर्टिलाइजर्स लिमिटेड

(भारत सरकार का उपक्रम)

गोहाना रोड, पानीपत, हरियाणा - 132 106
(ISO-9001, ISO-14001 एवं OHSAS-18001 इकाई)
फोन: 0180-2652481, 483 एवं 485, 0180-2681304

फैक्स: 0180-2652515

ई-मेल: nflpanipat@nfl.co.in

website: www.nationalfertilizers.com



National Fertilizers Limited

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Gohana Road, Panipat, Haryana - 132 106
(An ISO-9001, ISO-14001 & OHSAS-18001 Unit)
Phone: 0180-2652481, 483 & 485, 0180-2681304

FAX: 0180-2652515

E-mail: nflpanipat@nfl.co.in

website: www.nationalfertilizers.com

Ref: NFP/DISPOSAL/CARBON SLURRY/D-209

Speed Post

Date: 06-11-2024

To,

M/s Shubham Sales Co.,
5.30 K.M Mile Stone,
Bhiwani Road,
Rohtak-124001, Haryana

Sub: Lifting of Carbon Slurry Lying in Ponds at NFL, Panipat.

Dear Sir,

Since issuance of our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023; you have lifted only 3224.65 MT of carbon slurry so far from the carbon ponds at NFL Panipat.

In order to ensure compliance of Hon'ble NGT and speedier lifting of carbon slurry, NFL has extended all the support to M/s Shubham Sales Co. in this regard.

Further, it has been observed that after 29.06.2024 the lifting of carbon slurry was not done on regular basis. The vehicles were either not deployed on many instances or deployed on irregular intervals resulting in slow lifting of carbon slurry from the ponds at NFL Panipat. Accordingly, by way of our emails dated 08.07.2024, 02.08.2024, 17.08.2024, 27.08.2024 letter dated 16.09.2024, email dated 28.09.2024, 25.10.2024 & 05.11.2024 as well as through various phone calls you were requested to speed up the lifting of carbon slurry by deploying the vehicles on regular basis to lift the carbon slurry from carbon ponds at NFL Panipat, This fact was also appraised to you during your recent visit & discussions with our Executive Director on 07.09.2024 at NFL Panipat. You had assured to speed up the lifting of carbon slurry, but no significant improvement in deployment of vehicles & lifting of carbon slurry has been observed so far. During the period July, 2024 to Oct, 2024, you have lifted only 390.04 MT of carbon slurry from the ponds at NFL Panipat & no vehicles have been deployed after 18.10.2024 for lifting of carbon slurry.

Keeping in view of above, it is again requested to deploy the vehicles and start lifting of carbon slurry on regular basis without any further delay.

Thanking you

For & On behalf Of
National Fertilizers Limited, Panipat

(Mahesh Patil)
Chief Manager (Materials)



नेशनल फर्टिलाइजर्स लिमिटेड

(भारत सरकार का उपक्रम)

गोहाना रोड, पानीपत, हरियाणा - 132 106

(ISO-9001, ISO-14001 एवं OHSAS-18001 इकाई)

फोन: 0180-2652481, 483 एवं 485, 0180-2681304

फैक्स: 0180-2652515

ई-मेल: nflpanipat@nfl.co.in

website: www.nationalfertilizers.com



A Navratna Company

National Fertilizers Limited

(A Government of India Undertaking)

Gohana Road, Panipat, Haryana - 132 106

(An ISO-9001, ISO-14001 & OHSAS-18001 Unit)

Phone: 0180-2652481, 483 & 485, 0180-2681304

FAX : 0180-2652515

E-mail: nflpanipat@nfl.co.in

website: www.nationalfertilizers.com

NFP/DISPOSAL/CARBON SLURRY/D-209

Speed Post

Date: 30.11.2024

To,

M/s Shubham Sales Co.,
5.30 K.M Mile Stone,
Bhiwani Road,
Rohtak-124001, Haryana

30 NOV 2024

Sub: Lifting of Carbon Slurry Lying in Ponds at NFL, Panipat.

Ref: (i) Our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023.

(ii) Our e-mails dated 16.12.2023, 02.01.2024, 10.01.2024, 19.01.2024, 25.01.2024, 03.02.2024, 06.03.2024, 01.04.2024, 08.05.2024, 13.05.2024, 21.05.2024, 28.06.2024, 08.07.2024, 02.08.2024, 17.08.2024, 27.08.2024, 28.09.2024, 25.10.2024 & 05.11.2024.

(iii) Our letters dated 02.02.2024, 30.04.2024, 16.09.2024 & 06.11.2024.

Dear Sir,

Since issuance of our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023; you have lifted only 3258.90 MT of carbon slurry so far from the carbon ponds at NFL Panipat.

In order to ensure compliance of Hon'ble NGT and speedier lifting of carbon slurry, NFL has extended all the support to M/s Shubham Sales Co. in this regard.

Kindly refer our above e-mails/letters vide which you have been requested to speed up the lifting of carbon slurry by deploying the more vehicles on regular basis to lift the carbon slurry from carbon ponds at NFL Panipat, but no significant improvement in deployment of vehicles & lifting of carbon slurry has been observed so far. Please note that during the period July, 2024 to till date, you have lifted only 424.29 MT of carbon slurry from the ponds at NFL Panipat & only three vehicles have been deployed after 18.10.2024 i.e. on 20.11.2024, 23.11.2024 & 26.11.2024 for lifting of carbon slurry.

In view of above, it is requested to increase the number of vehicles and deploy on regular basis to speed up the lifting of carbon slurry from ponds at NFL Panipat.

Thanking you

For & On behalf Of
National Fertilizers Limited, Panipat

(Mahesh Patil)
Chief Manager (Materials)

From: VINOD KUMAR MEENA [mailto:vkmeena@nfl.co.in]
Sent: 14 December 2024 16:13
To: 'Shubham Sales Co. Rohtak'
Cc: 'Gulshan Material'; SK Sheoran; Mahesh Patil; seemachawla@nfl.co.in; vkgupta@nfl.co.in; skjha@nfl.co.in
Subject: RE: Lifting of Carbon Slurry from Carbon Ponds at NFL, Panipat unit.

Dear sir,

Despite our repeated reminders through emails/letters, phone calls; no significant improvement in lifting of carbon slurry at NFL Panipat has been observed. Please note that after 18.10.2024, you have deployed only three vehicles i.e. one each on 20.11.2024, 23.11.2024 & 26.11.2024 for lifting of carbon slurry and no vehicle has been deployed after 26.11.2024. It has been informed a number of times that deployment of only one or two vehicles or non-deployment of vehicles on regular basis is not sufficient for speedier lifting of carbon slurry. **Hence, it is again requested to depute the vehicles on regular basis for lifting of carbon slurry from ponds at NFL Panipat.**

Regards

विनोद कुमार मीणा,
प्रबंधक (सामग्री)-स्टोर्स,
नेशनल फर्टिलाइज़र्स लिमिटेड, पानीपत
ईमेल: vkmeena@nfl.co.in



नेशनल फर्टिलाइजर्स लिमिटेड

(भारत सरकार का उपक्रम)

गोहाना रोड, पानीपत, हरियाणा – 132 106
(ISO-9001, ISO-14001 एवं OHSAS-18001 इकाई)

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Gohana Road, Panipat, Haryana – 132 106

(An ISO-9001, ISO-14001 & OHSAS-18001 Unit)

Phone: 0180-2652481, 483 & 485, 0180-2681304

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E-mail: nflpanipat@nfl.co.in

website: www.nationalfertilizers.com

NFP/DISPOSAL/CARBON SLURRY/D-209

Speed Post

Date: 30.12.2024

To,

M/s Shubham Sales Co.,
5.30 K.M Mile Stone,
Bhiwani Road,
Rohtak-124001, Haryana

Sub: Lifting of Carbon Slurry Lying in Ponds at NFL, Panipat.

Ref: (i) Our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023.

(ii) Our e-mails dated 16.12.2023, 02.01.2024, 10.01.2024, 19.01.2024, 25.01.2024, 03.02.2024, 06.03.2024, 01.04.2024, 08.05.2024, 13.05.2024, 21.05.2024, 28.06.2024, 08.07.2024, 02.08.2024, 17.08.2024, 27.08.2024, 28.09.2024, 25.10.2024, 05.11.2024 & 14.12.2024.

(iii) Our letters dated 02.02.2024, 30.04.2024, 16.09.2024, 06.11.2024 & 30.11.2024.

Dear Sir,

Since issuance of our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023; you have lifted only 3258.90 MT of carbon slurry so far from the carbon ponds at NFL Panipat.

In order to ensure compliance of Hon'ble NGT and speedier lifting of carbon slurry, NFL has extended all the support to M/s Shubham Sales Co. in this regard.

Kindly refer our above e-mails/letters vide which we have been requesting you to deploy the vehicles to start the lifting of the carbon slurry from the carbon ponds as no lifting of carbon slurry has been done by you after 26.11.2024 i.e. more than a month has been passed. Earlier also, the lifting of carbon slurry was not done by you on regular basis. In this regard you had been requested a number of times to speed up the lifting of carbon slurry by deploying more vehicles & resources on regular basis to lift the carbon slurry from carbon ponds at NFL Panipat, but no significant improvement in deployment of vehicles & lifting of carbon slurry has been observed so far. Please note that during the period July, 2024 to till date, you have lifted only 424.29 MT of carbon slurry from the ponds at NFL Panipat & only three vehicles have been deployed after 18.10.2024 i.e. on 20.11.2024, 23.11.2024 & 26.11.2024 for lifting of carbon slurry. No vehicle has been deployed after 26.11.2024.

In view of above, it is requested to start the lifting of carbon slurry & deploy vehicles on regular basis to speed up the lifting of carbon slurry from ponds at NFL Panipat.

Thanking you

For & On behalf Of
National Fertilizers Limited, Panipat

(V.K Meena)
Manager (Materials)



नेशनल फर्टिलाइजर्स लिमिटेड

(भारत सरकार का उपक्रम)

गोहाना रोड, पानीपत, हरियाणा - 132 106

(ISO-9001, ISO-14001 एवं OHSAS-18001 इकाई)

फोन: 0180-2652481, 483 एवं 485, 0180-2681304

फैक्स: 0180-2652515

ई-मेल: nflpanipat@nfl.co.inwebsite: www.nationalfertilizers.com

National Fertilizers Limited

(A Government of India Undertaking)

Gohana Road, Panipat, Haryana - 132 106

(An ISO-9001, ISO-14001 & OHSAS-18001 Unit)

Phone: 0180-2652481, 483 & 485, 0180-2681304

FAX : 0180-2652515

E-mail: nflpanipat@nfl.co.inwebsite: www.nationalfertilizers.com

NFP/DISPOSAL/CARBON SLURRY/D-209

Speed Post

Date: 07.01.2025

To,

M/s Shubham Sales Co.,

5.30 K.M Mile Stone,

Bhiwani Road,

Rohtak-124001, Haryana

Sub: Lifting of Carbon Slurry Lying in Ponds at NFL, Panipat.**Ref:** (i) Our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023.

(ii) Our e-mails dated 16.12.2023, 02.01.2024, 10.01.2024, 19.01.2024, 25.01.2024, 03.02.2024, 06.03.2024, 01.04.2024, 08.05.2024, 13.05.2024, 21.05.2024, 28.06.2024, 08.07.2024, 02.08.2024, 17.08.2024, 27.08.2024, 28.09.2024, 25.10.2024, 05.11.2024 & 14.12.2024.

(iii) Our letters dated 02.02.2024, 30.04.2024, 16.09.2024, 06.11.2024, 30.11.2024 & 30.12.2024.

Dear Sir,

Since issuance of our letter Ref. No. NFP/ST/D-209/19-20/32756 dated 15.12.2023; you have lifted only 3258.90 MT of carbon slurry so far from the carbon ponds at NFL Panipat.

In order to ensure compliance of Hon'ble NGT and speedier lifting of carbon slurry, NFL has extended all the support to M/s Shubham Sales Co. in this regard.

Kindly refer our above e-mails/letters vide which we have been requesting you to deploy the vehicles to start the lifting of the carbon slurry from the carbon ponds as no lifting of carbon slurry has been done by you after 26.11.2024 i.e. more than a month has been passed. Earlier also, the lifting of carbon slurry was not done by you on regular basis. In this regard you had been requested a number of times through phone calls/emails/letters to speed up the lifting of carbon slurry by deploying more vehicles & resources on regular basis to lift the carbon slurry from carbon ponds at NFL Panipat, but no significant improvement in deployment of vehicles & lifting of carbon slurry has been observed so far. Please note that during the period July, 2024 to till date, you have lifted only 424.29 MT of carbon slurry from the ponds at NFL Panipat & only three vehicles have been deployed after 18.10.2024 i.e. on 20.11.2024, 23.11.2024 & 26.11.2024 for lifting of carbon slurry. No vehicle has been deployed after 26.11.2024.

In view of above, it is requested to start the lifting of carbon slurry & deploy vehicles on regular basis to speed up the lifting of carbon slurry from ponds at NFL Panipat.

Thanking you

For & On behalf Of

National Fertilizers Limited, Panipat

(V.K Meena)

Manager (Materials)



नेशनल फर्टिलाइजर्स लिमिटेड

(भारत सरकार का उपक्रम)
पानीपत इकाई गोहाना रोड, पानीपत-132106 (हरियाणा)
दूरभाष: 0180.2652481
फैक्स: 0180.2652515



NATIONAL FERTILIZERS LIMITED

(A Government of India Undertaking)

Panipat Unit: Gohana Road, Panipat-132106 (Haryana)
Phone: 0180-2652481
Fax: 0180-2652515 GST No. 06AAACN0189N1Z8

Ref. No.: NFL/PT/TS/PE/1534

Date: 08.11.2024

क्षेत्रीय अधिकारी,
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,
एस.सी.ओ. 55, सेक्टर- 25, हुडा,
पानीपत -132103

Dear Sir,

Subject: Request for Information of Authorized Contractors for Lifting Carbon Slurry from NFL Panipat.

In reference to the Order dated 15.10.2024 passed by the Hon'ble National Green Tribunal (NGT) in OA 620/2022 titled *Kaushal Kishore Vishwakarma Vs. State of Punjab and Ors.*. The order directs National Fertilizers Limited (NFL) to expedite the disposal of carbon slurry stored at Panipat Unit with in time -bound period of 180 days.

Further as directed by NGT, M/s National Fertilizers Ltd. Panipat seeks your assistance in providing requisite information under schedule I category 18.2 who can undertake the disposal and lifting of the carbon slurry from the carbon ponds at NFL Panipat unit.

We humbly request you to provide requisite information and extend requisite assistance to NFL Panipat for exploring the possibility of giving additional work orders to some more authorized contractors for Lifting Carbon Slurry at earliest possible. This will help us expedite the contractor selection process.

This information is crucial for us to ensure timely disposal, ensure compliance with the Hon'ble NGT's orders and thereby avoid any non-compliance. We look forward to your prompt response so that the required actions can be taken in a timely manner.

Thank you for your cooperation.

Yours sincerely,



For & on behalf of

National Fertilizers Limited,

Narendra Singh
Chief Manager (Lab)

OIC

कारपोरेट कार्यालय : ए-11ए सेक्टर-24ए नोएडा-201301 (उ.प्र.)ए दूरभाष:0120-2412383ए फैक्स: 0120-2412384

व्यतचवतंजम वंपिबम रू 1.11ए मबजवत .24ए छवपकं.201301 ;न्द्दए जमसणरू0120.2412383ए थंगरू 0120.2412384

पंजीकृत कार्यालय स्कोप कॉम्प्लेक्स, कोर-III, 7 इन्स्टीच्युशनल एरिया, लोधी रोड नई दिल्ली -110003] दूरभाष: 011-24361252] फैक्स: 011-24361553

Regd. Office: Scope complex, Core-III, 7, Institutional Area, Lodhi Road, New Delhi: 110003, Tel.: 011-24361252, Fax: 011-24361553

CIN: L74899DLI97460I007417 Website: <http://www.nationalfertilizers.com> @nationalfertilizers

784
DOCUMENT-9

15

From: vkmeena@nfl.co.in <vkmeena@nfl.co.in>

Sent: 11 January 2025 15:24

To: MANOJPANDEY <nroopn8@mstcindia.in>; mpandey@mstcindia.co.in

Cc: mpatil@nfl.co.in; seemachawla@nfl.co.in

Subject: RE: Request for providing list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd.-I) available with MSTC.

Dear sir,

In view of our trailing mail, kindly provide the list of registered parties dealing in lifting of Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd.-I) available with MSTC.

Regards

(विनोद कुमार मीणा),
प्रबंधक (सामग्री)-स्टोर्स,
नेशनल फर्टिलाइज़र्स लिमिटेड, पानीपत
ईमेल: vkmeena@nfl.co.in



seemachawla@nfl.co.in

A Navratna Company

From: मनीषा इकाई
Sent: AT UNIT

To:

Cc:

Subject:

nroopn8@mstcindia.in

13 January 2025 05:46

vkmeena@nfl.co.in

mpatil@nfl.co.in; seemachawla@nfl.co.in

RE: Request for providing list of registered parties dealing in Carbon Slurry (under HWM Rules-2016 Cat. 18.2 Schd.-I) available with MSTC.

महोदय / महोदया,

Dear Sir/Mam,

वर्तमान में एमएसटीसी लिमिटेड के पास खतरनाक अपशिष्ट- "कार्बन स्लरी" की खरीद के लिए वैध लाइसेंस रखने वाला कोई पंजीकृत बोलीदाता नहीं है। चूंकि एमएसटीसी ने पिछले 4-5 वर्षों से अपने किसी भी पंजीकृत विक्रेता के लिए कार्बन स्लरी की ई-नीलामी नहीं की है और ऐसे में बोलीदाताओं ने एमएसटीसी पोर्टल पर कार्बन स्लरी के लिए लाइसेंस को सक्रिय/नवीनीकृत नहीं किया होगा। आशा है कि उपरोक्त बातें स्पष्ट हो गई होंगी।

Currently there is no registered bidder having valid licence for purchase of hazardous waste-“carbon slurry” registered with MSTC Limited. As MSTC has not e-auctioned carbon slurry for any of its registered sellers for last 4-5 years and as such bidders may not have activated/renewed the licence for carbon slurry on MSTC portal. Hope the above clarifies.

धन्यवाद / Thanks

भवदीय / With Regards,

मनोज पाण्डे / Manoj Pandey

उप प्रबंधक / Deputy Manager

एमएसटीसी लिमिटेड (भारत सरकार का उपक्रम) के लिए / For MSTC Ltd (A Govt. of India Enterprise)

जीवन विकास भवन, 30/31ए, पहला तल / Jeevan Vikas Building, 30/31A, 1st Floor

आसफ अली रोड (हमदर्द के सामने), नई दिल्ली / Asaf Ali Road (opp. Hamdard), New Delhi – 110002

Ph.:- 011-23214201, 011-23213945, 011-23212358

<https://www.mstcecommerce.com>, <https://www.mstcindia.co.in>

अस्वीकरण (डिस्क्लेमर) नोट:

इस ई-मेल के विषयवस्तु एवं अनुलग्नक गोपनीय हैं तथा केवल प्राप्तकर्ता के नाम के आशय से है। इसका कोई दायित्व भेजनेवाले या एमएसटीसी या इसकी संबद्ध कंपनियों पर नहीं है। इस ई-मेल में प्रस्तुत कोई सोच और विचार संपूर्ण रूप से लेखक का है तथा एमएसटीसी लिमिटेड या इसके संबंधित कंपनियों की राय को प्रकट नहीं करता है। इस ई-मेल के लेखक की लिखित पूर्व सहमति के बिना किसी तरह का पुनः प्रस्तुतीकरण, प्रसार, नकल, प्रकटीकरण, संशोधन, वितरण, और/या इस संदेश का प्रकाशन निषेध है। अगर गलती से आपको यह ई-मेल मिले तो कृपया इसे हटाएं और तत्काल प्रेषक को सूचित करें।

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एन एफ एल

seemachawla@nfl.co.in

A Navratna Company

From: इकाई

Sent: AT UNIT

To:

Cc:

Subject:

seemachawla@nfl.co.in

14 January 2025 10:25

'aashish.kulshreshtha@shree-cement.com'

Bimla Soren

use of carbon

Dear Sir,

In reference to trailing mail, sample was collected by the concerned. Kindly indicate whether that Carbon can be utilised in your industry

आदर सहित :

सीमा चावला

Seema Chawla

उप महा प्रबंधक(तकनीकी सेवाएँ)

DGM (Technical Services)

नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत

National fertilizers limited, Panipat

Mobile : +91 9996547743

From: Aashish Kulshreshtha <Kulshreshthaa@shreecement.com>

Sent: 20 May 2023 12:20

To: Seema Chawla <seemachawla@nfl.co.in>

Cc: 'BIMLA SOREN' <bimlasoren@nfl.co.in>; bbgrover <bbgrover@nfl.co.in>

Subject: Re: use of carbon

Dear Mam

Our executive Mr Ramsuraj will visit at your plant on Monday before lunch timing 12 -12:30 PM.

Thanks for the above.

Regards

- Aashish

From: Seema Chawla <seemachawla@nfl.co.in>

Sent: Saturday, 20 May 2023, 12:04 pm

To: Aashish Kulshreshtha <Kulshreshthaa@shreecement.com>

Cc: 'BIMLA SOREN' <bimlasoren@nfl.co.in>; bbgrover <bbgrover@nfl.co.in>

Subject: RE: use of carbon

You don't often get email from seemachawla@nfl.co.in. Learn why this is important

This email originated from outside of the organization. Do not click links or open attachments unless you recognize the sender and know the content is safe.

Dear Sir,

We are awaiting your response.

आदर सहित :

सीमा चावला

Seema Chawla

उप महा प्रबंधक(तकनीकी सेवाएँ)

DGM (Technical Services)

नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत

National fertilizers limited, Panipat

Mobile : +91 9996547743

From: Seema Chawla [mailto:seemachawla@nfl.co.in]

Sent: 16 March 2023 11:59

To: 'Aashish Kulshreshtha'

Cc: 'BIMLA SOREN'; bbgrover

Subject: RE: use of carbon

Dear Sir,

You may come anytime tomorrow after 1400 hrs or day after tomorrow any time.

आदर सहित :

सीमा चावला

Seema Chawla

उप महा प्रबंधक(तकनीकी सेवाएँ)

DGM (Technical Services)

नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत

National fertilizers limited, Panipat

Mobile : +91 9996547743

From: Aashish Kulshreshtha [mailto:Kulshreshthaa@shreecement.com]

Sent: 16 March 2023 11:48

To: Seema Chawla

Cc: BIMLA SOREN

Subject: Re: use of carbon

Dear Ma'am

Thanks for the offer.

Can you provide us sample of 10 kg for necessary Lab or test analysis .

Apart from this we also want to lift dry fly ash from your plant, kindly spare meeting timings accordingly.

Regards,

Aashish

From: Seema Chawla <seemachawla@nfl.co.in>

Sent: Thursday, March 16, 2023 11:44:13 AM

To: Aashish Kulshreshtha <KulshreshthaA@shreecement.com>

Cc: BIMLA SOREN <bimlasoren@nfl.co.in>

Subject: use of carbon

NFL

A Navratri Company
पानीपत इंडिया

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This email originated from outside of the organization. Do not click links or open attachments unless you recognize the sender and know the content is safe.

Dear Sir,

As per notification from MOEF, disposal of Carbon is to be as per HoWM rules, 2016 and as per the CPCB guidelines in July 2017, for Pre-processing & Co-processing of Hazardous and other wastes in Cement Plant as per H&OW(M&TBM) Rules 2016, cement industries can use carbon in kilns. NFL Panipat Unit is having stock of carbon lying in Carbon ponds generated from old FO based plant before 2013. You may kindly indicate whether Carbon is being utilised in your industry?

आदर सहित :

सीमा चावला

Seema Chawla

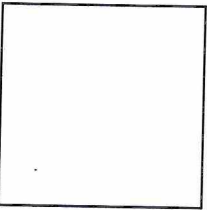
उप महा प्रबंधक(तकनीकी सेवाएँ)

DGM (Technical Services)

नेशनल फर्टिलाइजर्स लिमिटेड, पानीपत

National fertilizers limited, Panipat

Mobile : +91 9996547743



अस्वीकरण : यह संदेश गोपनीय एवं विशेषाधिकृत है | यह ईमेल एवं इसके साथ प्रेषित फाईलें, गोपनीय और केवल संबोधित व्यक्ति या संस्था के उपयोग के लिए हैं | यदि आपको यह ईमेल गलती से प्राप्त हुआ है तो आप इस ईमेल का प्रसार, वितरण या प्रतिलिपि न करें, प्रेषक को तुरंत ईमेल द्वारा सूचित करें और अपने सिस्टम से इस ईमेल को हटा दें | प्रेषिती के अतिरिक्त अन्य किसी के द्वारा किसी भी ढंग से इस ईमेल का उपयोग अनाधिकृत है और ऐसा कोई उपयोग उपयुक्त कार्रवाई के लिये उत्तरदायी होगा |

नेशनल फर्टिलाइजर्स लिमिटेड ने यह सुनिश्चित करने के लिये समुचित सावधानी बरती है कि इस ईमेल में कोई भी वायरस न रहे, तथापि इस ईमेल अथवा संलग्नक के उपयोग से होने वाली किसी भी हानि अथवा क्षति के लिए एनएफएल जिम्मेदार नहीं होगा |

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seemachawla@nfl.co.in

A Navratna Company
पानीपत इकाई
PANIPAT UNIT

From: seemachawla@nfl.co.in
Sent: 14 January 2025 09:40
To: 'lalitesh.singh@adityabirla.com'
Cc: Bimla Soren; Rajiv Girdhar
Subject: FW: use of carbon

Dear Sir,

In reference to trailing mail, kindly indicate whether Carbon can be utilised in your industry.

आदर सहित :
सीमा चावला
Seema Chawla
उप महा प्रबंधक(तकनीकी सेवाएँ)
DGM (Technical Services)
नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत
National fertilizers limited, Panipat
Mobile : +91 9996547743

From: Seema Chawla <seemachawla@nfl.co.in>
Sent: 20 June 2023 12:59
To: Lalitesh Singh <lalitesh.singh@adityabirla.com>
Cc: BIMLA SOREN <bimlasoren@nfl.co.in>
Subject: FW: use of carbon

Dear Sir,
We are awaiting our response.

आदर सहित :
सीमा चावला
Seema Chawla
उप महा प्रबंधक(तकनीकी सेवाएँ)
DGM (Technical Services)
नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत
National fertilizers limited, Panipat
Mobile : +91 9996547743

From: Seema Chawla [mailto:seemachawla@nfl.co.in]
Sent: 16 March 2023 11:52
To: Lalitesh Singh
Cc: BIMLA SOREN
Subject: use of carbon

Dear Sir,

As per notification from MOEF, disposal of Carbon is to be as per HoWM rules, 2016 and as per the CPCB guidelines in July 2017, for Pre-processing & Co-processing of Hazardous and other wastes in Cement Plant as per H&OW(M&TBM) Rules 2016, cement industries can use carbon in kilns. NFL Panipat Unit is having stock of carbon lying in Carbon ponds generated from old FO based plant before 2013. You may kindly indicate whether Carbon is being utilised in your industry?

आदर सहित :

सीमा चावला

Seema Chawla

उप महा प्रबंधक(तकनीकी सेवाएँ)

DGM (Technical Services)

नेशनल फ़र्टिलाइज़रस लिमिटेड, पानीपत

National fertilizers limited, Panipat

Mobile : +91 9996547743